

- change to alternative insecticides such as DDT, BHC, malathion, depending on vector resistance to a particular insecticide.
- emphasis on source reduction methods.

(d) Yes, Sir. The malignant variety of malaria parasite (*P. falciparum*) has developed resistance to the drug chloroquine in certain pockets of the country. In these areas alternative combination drugs are administered like Sulfa Pyrimethamine to treat such cases.

Recognition to University College of Medical Sciences

7923. DR. CHANDRA SHEKHAR TRIPATHI:
SHRI SHARAD DIGHE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the University College of Medical Sciences affiliated to the University of Delhi was recognised upto 1985 and the students passing out from this college after 1985 are not getting all the privileges such as permanent registration, admission to Post-graduate courses and practising in India and abroad;

(b) whether the students passing out from similar colleges in other States, especially in Maharashtra, Karnataka and Tamil Nadu are given full registration and other privileges;

(c) if so, the reasons for this discrimination; and

(d) whether a uniform Policy would be followed by Government throughout the

country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The Student admitted in the University College of Medical Sciences after 1980 and or passing out after April, 1985 continue getting permanent registration of the MCI which entitle them to all the privileges, such as, practising anywhere in the country and abroad and also getting admission in PG courses.

(b) to (d). In accordance with the provisions of the Indian medical Council Act, 1956, the MCI has to maintain a Medical Register for the whole of India and for matters connected therewith. The MCI discharge their duties and responsibilities in accordance with the provisions of the said Act.

Finalisation of Vigilance Cases In ODA

7924. SHRI KAMLA PRASAD SINGH:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of disciplinary and vigilance cases initiated by the DDA during the years 1987-88 and 1988-89;

(b) the number of cases finalised and the number of cases pending with reasons for the delay;

(c) the details of action taken in the cases which have been finalised; and

(d) the steps taken to eradicate corruption from the DDA?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):

(a) and (b)